

JUDGMENTS FOR THE MONTH OF JANUARY, 2012

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	3 rd	WP(C) 2010/2004	SRI DHARMESWAR BORA VS THE STATE OF ASSAM AND ORS	Retirement benefits.	THE HON'BLE MR. JUSTICE B.K. SHARMA
2	3 rd	MACApp. 238/2006	M/S NEW INDIA ASSURANCE CO. LTD. VS SMT. ELLORINDA R. SANGMA AND ORS	Appeals from motor accident claims tribunal.	THE HON'BLE MR. JUSTICE B.P. KATAKEY
3	3 rd	Mat.App. 18/2008	DR. BALMUKUND AGARWAL VS DR.[MRS] SUNITA AGARWAL	Appeals against Original Decrees.	HON'BLE THE CHIEF JUSTICE MR. A. K. GOEL THE HON'BLE MR. JUSTICE C. R. SARMA
4	4 th	RSA 165/2000	JOYNIL ALI & ORS. VS MAHAMMAD ALI	Appeals under order 43 Rule 1 CPC relating to temporar injunction	THE HON'BLE MR. JUSTICE B.P. KATAKEY
5	4 th	CRL.A(J) 132/2007	AHMED ALI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. A. K. GOEL THE HON'BLE MR. JUSTICE C. R. SARMA
6	4 th	Crl.A. 82/2007	NIRANJAN MANDAL VS THE STATE OF ASSAM	Appeals against acquittal.	HON'BLE THE CHIEF JUSTICE MR. A. K. GOEL THE HON'BLE MR. JUSTICE C. R. SARMA
7	4 th	WP(C) 4854/2011	M/S. DHARAMPAL SATYAPAL LIMITED VS UNION OF INDIA, THROUGH REVENUE SECRETARY TO THE GOVT. OF INDIA.	Central Excise	THE HON'BLE MR. JUSTICE B.K. SHARMA
8	4 th	WP(C) 6352/2011	M/S. DHARAMPAL SATYAPAL LIMITED VS UNION OF INDIA, THROUGH REVENUE SECRETARY TO THE GOVT. OF INDIA.	Other Civil Rules.	THE HON'BLE MR. JUSTICE B.K. SHARMA
9	6 th	Mat.App. 10/2009	SMTI. SHYAMALI DEV ROY VS ARIJIT DEY	Family Court Appeals.	HON'BLE THE CHIEF JUSTICE MR. A. K. GOEL THE HON'BLE MR. JUSTICE C. R. SARMA
10	6 th	Mat.App. 13/2010	SRI GOKUL BORA VS SMTI. DIPAMONI BORA	Family Court Appeals.	HON'BLE THE CHIEF JUSTICE MR. A. K. GOEL THE HON'BLE MR. JUSTICE C. R. SARMA
11	6 th	RSA 36/2011	RITURAJ DAS VS NITYENDRA KUMAR DAS & ORS.	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE B.P. KATAKEY
12	10 th	Crl.A. 176/2004	RAMLAL CHOUHAN & ORS VS STATE OF ASSAM AND ORS	Appeals against conviction for offences under IPC.	THE HON'BLE MR. JUSTICE IA ANSARI

13	10 th	Bail Appln. 2020/2011	JAYANANDAN PRASAD & ANR VS THE STATE OF ASSAM	NDPS Act- Sec. 36-A (4) - Exrension of detension period of 180 days - condition precedent laid down.	HON'BLE MR. JUSTICE B. D. AGARWAL
14	11 th	WP(C) 686/2011	THE UNION OF INDIA AND ANR VS SHRI JAGADISH DAS	Order of the Appellate or Revisional authority.	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE I.A. ANSARI
15	19 th	Crl.Rev.P. 292/2004	RAMESH BHARALI VS SRI RAMESH DEKA & ORS.	Criminal Revisions against acquittal.	THE HON'BLE MR. JUSTICE N. KOTISWAR SINGH
16	19 th	CRL.A(J) 53/2005	SRI MONA URANG & ORS. VS THE STATE OF ASSAM		HON'BLE THE CHIEF JUSTICE MR A.K.GOEL HON'BLE MR JUSTICE C.R.SARMA
17	19 th	Crl.A. 230/2007	SHRI BHIM RAM AND ORS VS THE STATE OF ASSAM	Review Applications In Civil Rule	THE HON'BLE MR. JUSTICE P.K.MUSAHARY
18	19 th	WP(C) 3248/2008	SRI SRINVAS REDDY VOLADRI VS THE UNION OF INDIA AND ORS	Selection and appointment.	HON'BLE MR JUSTICE IA ANSARI HON'BLE MR JUSTICE P K MUSAHARY
19	19 th	CRL.A(J) 41/2009	GANESH KARMAKAR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR A.K.GOEL HON'BLE MR JUSTICE C.R.SARMA
20	19 th	WA 394/2010	THE UNION OF INDIA & ANR VS M/S DHARAMPAL SATYAPAL LTD. & ORS	Writ Appeals under the Gauhati High Court Rules.	HON'BLE THE CHIEF JUSTICE MR. A. K. GOEL THE HON'BLE MR. JUSTICE C. R. SARMA
21	19 th	WA 395/2010	THE UNION OF INDIA & ANR VS M/S DHARAMPAL SATYAPAL LTD. & ORS	Writ Appeals under the Gauhati High Court Rules.	HON'BLE THE CHIEF JUSTICE MR. A. K. GOEL THE HON'BLE MR. JUSTICE C. R. SARMA
22	19 th	MC 1926/2011	M/S DHARAMPAL & STAYAPAL LTD. VS COMMISSIONER OF CUSTOMS & CENTRAL EXCISE		HON'BLE THE CHIEF JUSTICE MR. A. K. GOEL THE HON'BLE MR. JUSTICE C. R. SARMA
23	19 th	RSA 210/2011	NAZIR AHMED BARBHUIYA AND ORS VS MOULAVI KUTUB UDDIN BARBHUIYA AND ORS	Second Appeals arising out of suits for title and/or injunction.	THE HON'BLE MR. JUSTICE B.P. KATAKEY
24	19 th	WP(C) 1208/2011	MD. MUKTAR HUSSAIN VS THE INDIAN OIL CORPORATION LIMITED (IOCL) AND ORS	Other Civil Rules.	THE HON'BLE MR. JUSTICE B.P. KATAKEY
25	19 th	WP(C) 1500/2011	G.D TIE UP PVT. LTD. VS THE STATE OF ASSAM AND ORS	Acquisition of land.	THE HON'BLE MR. JUSTICE UJJAL BHUYAN.
26	20 th	CRL.A(J) 37/2005	SRI BINOD KARMAKAR VS THE STATE OF ASSAM		HON'BLE THE CHIEF JUSTICE MR A.K.GOEL HON'BLE MR JUSTICE C.R.SARMA
27	20 th	Crl.A. 240/2006	SRI GOBINDA SWARGIARY VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR A.K.GOEL HON'BLE MR JUSTICE C.R.SARMA

28	20 th	Crl.A. 88/2008	SAHIDUL KHAN VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC.	HON'BLE THE CHIEF JUSTICE MR AK GOEL THE HON'BLE MR JUSTICE T VAIPHEI
29	20 th	WP(C) 4555/2010	DR. UMESH BARMAN VS THE STATE OF ASSAM AND ORS	Other service matters.	THE HON'BLE MR.JUSTICE N.KOTISWAR SINGH
30	20 th	WP(C) 2489/2011	ANMOL INDIA LIMITED & ORS. VS COAL INDIA LIMITED & ORS	Central Excise	THE HON'BLE MR.JUSTICE N.KOTISWAR SINGH
31	20 th	WP(C) 3814/2011	M/S SOOD COAL TRADERS VS COAL INDIA LIMITED & ORS	Central Excise	THE HON'BLE MR.JUSTICE N.KOTISWAR SINGH
32	20 th	WP(C) 3818/2011	M/S VINOD COAL TRADERS VS COAL INDIA LIMITED & ORS	Central Excise	THE HON'BLE MR.JUSTICE N.KOTISWAR SINGH
33	20 th	WP(C) 3824/2011	M/S HARI KRISHAN & SONS VS COAL INDIA LIMITED & ORS	Central Excise	THE HON'BLE MR.JUSTICE N.KOTISWAR SINGH
34	20 th	WP(C) 3877/2011	M/S PUNJAB COAL SALES VS COAL INDIA LIMITED & ORS	Central Excise	THE HON'BLE MR.JUSTICE N.KOTISWAR SINGH
35	23 rd	WP(C) 3110/2009	SRI SATISH KUMAR VS THE UNION OF INDIA AND ORS	Minor punishment	HON'BLE MR. JUSTICE B D AGARWAL
36	23 rd	CRP 386/2011	SMTI. REKHA BAROOAH VS SRI JITENDRA KUMAR BARUAH	Civil Revision under Article 227 of the Constitution.	THE HON'BLE MR. JUSTICE B.K. SHARMA
37	23 rd	WP(C) 878/2011	BHARAT SANCHAR NIGAM LIMITED & ORS VS MS MARDONDOR KHONGWIR & ORS.	Order of the Appellate or Revisional authority.	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MRS. JUSTICE ANIMA HAZARIKA
38	23 rd	Crl.Pet. 292/2012	MD. ABDUL REHMAN SHEKH VS SHRI MUKUT BHATTACHARYA	Different stages in a criminal trial- Cognizance, Process and evidence- Distinction in different stages of trial-Quashing of criminal proceeding at the stage of cognizance-when?	HON'BLE MR. JUSTICE B. D. AGARWAL
39	24 th	Crl.A. 284/2004	LOKESH MALAKAR VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC.	THE HON'BLE MR. JUSTICE P.K.MUSAHARY
40	24 th	Crl.Rev.P. 38/2004	SISHIR CHOUDHURY VS STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	THE HON'BLE MR. JUSTICE P.K.MUSAHARY
41	24 th	CRL.A(J) 65/2005	SURESH RAJBONGSHI VS STATE OF ASSAM		HON'BLE THE CHIEF JUSTICE MR A.K.GOEL HON'BLE MR JUSTICE C.R.SARMA
42	24 th	CRL.A(J) 66/2005	BHABANANDA DAS VS STATE OF ASSAM		HON'BLE THE CHIEF JUSTICE MR A.K.GOEL HON'BLE MR JUSTICE C.R.SARMA
43	24 th	Crl.A. 239/2007	SHRI NITYA KALITA VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC.	HON'BLE CHIEF JUSTICE MR. A.K. GOEL HON'BLE MR. JUSTICE C.R. SARMA

44	24 th	WP(C) 4373/2009	NC TELECOM PVT. LTD AND ANR VS THE CHIEF GENERAL MANAGER/NE-1/NETF AND ORS	Award of contracts by the State or its instrumentalities.	HON'BLE MR. JUSTICE B D AGARWAL
45	24 th	Crl.Rev.P. 192/2011	ABDUL SUKKUR BARBHUIYA VS THE STATE OF ASSAM AND ORS	Sections 323 & 326 CrPC- Simultaneous trial of cross-case is imperative-Evidence recorded by Magistrate cannot be acted upon by the Sessions Judge.	HON'BLE MR. JUSTICE B D AGARWAL
46	25 th	WP(C) 4226/1999	THE URBAN DEVELOPMENT COOPERATIVE BANK LTD. VS THE UNION OF INDIA AND ORS	Other Civil Rules.	THE HON'BLE MR. JUSTICE B.K. SHARMA
47	25 th	CRL.A(J) 114/2005	BABUL BARUAH VS THE STATE OF ASSAM		HON'BLE CHIEF JUSTICE MR. A.K. GOEL HON'BLE MR. JUSTICE C.R. SARMA
48	25 th	WA 334/2011	BODOLAND TERRITORIAL COUNCIL AND ORS VS KRISHNA HALOI	Writ Appeals under the Gauhati High Court Rules.	THE HON'BLE MR. JUSTICE I A ANSARI THE HON'BLE MR. JUSTICE P.K. MUSAHARY
49	27 th	Crl.Rev.P. 11/2004	PINTU DAS VS STATE OF ASSAM	Criminal Revisions against acquittal.	THE HON'BLE MR. JUSTICE P.K.MUSAHARY
50	27 th	Crl.A. 146/2011	SOUGAIJAM RAKESH SINGH VS THE NATIONAL INVESTIGATION AGENCY	Appeals against conviction for offences under IPC.	HON'BLE THE CHIEF JUSTICE MR. A. K. GOEL THE HON'BLE MR. JUSTICE C. R. SARMA
51	27 th	WP(C) 3974/2011	SHRI SUBAL RABHA VS THE STATE OF ASSAM AND ORS	No confidence motion passed by Panchayat.	THE HON'BLE MR. JUSTICE B.P. KATAKEY
52	27 th	WP(C) 4547/2011	SMT. GITA BARMAN VS THE STATE OF ASSAM AND ORS	Other Civil Rules.	THE HON'BLE MR. JUSTICE B.P. KATAKEY
53	27 th	WP(C) 4550/2011	SHRI BRAJEN MEDHI VS THE STATE OF ASSAM AND ORS	Other Civil Rules.	THE HON'BLE MR. JUSTICE B.P. KATAKEY
54	30 th	Crl.Rev.P. 84/2004	AKAL MIA VS STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	THE HON'BLE MR. JUSTICE IA ANSARI
55	30 th	WP(C) 1680/2008	M/S. OMEGA PRINTERS AND PUBLISHERS PVT. LTD. AND ANR VS THE UNION OF INDIA AND ORS	Disputes against the Railways.	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
56	30 th	Crl.Pet. 543/2011	SRI SAGAR SAMRAT GUPTA VS STATE OF ASSAM	Criminal Revisions against orders passed in trial cases.	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
57	30 th	W.P.(Crl.) 35/2011	MAHENDRA NATH DAS VS THE UNION OF INDIA AND ORS	Other Habeas Corpus petitions.	HON'BLE THE CHIEF JUSTICE MR. ADARSH KUMAR GOEL HON'BLE MR. JUSTICE C. R. SARMA
58	31 st	WP(C) 765/2011	THE ASOM MADHYAMIK SIKSHAK ARU KARMACHARI SANTHA & ANR VS THE STATE OF ASSAM AND ORS	Other service matters.	HON'BLE THE CHIEF JUSTICE MR. A. K. GOEL THE HON'BLE MR. JUSTICE A. C. UPADHYAY

59	31 st	WP(C) 5566/2011	ABDUL BASITH LASKAR VS THE STATE OF ASSAM AND ORS	Promotion.	HON'BLE THE CHIEF JUSTICE MR. A. K. GOEL THE HON'BLE MR. JUSTICE A. C. UPADHYAY
60	31 st	WP(C) 71/2012	KANAK CHANDRA NATH VS THE STATE OF ASSAM AND ORS	Selection and appointment.	HON'BLE THE CHIEF JUSTICE MR. A. K. GOEL THE HON'BLE MR. JUSTICE A. C. UPADHYAY
61	31 st	WP(C) 73/2012	RAM BAHADUR CHETRY VS THE STATE OF ASSAM AND ORS	Selection and appointment.	HON'BLE THE CHIEF JUSTICE MR. A. K. GOEL THE HON'BLE MR. JUSTICE A. C. UPADHYAY